

Filling up of Posts of Chairman, Deputy Chairman and Managing Director in Delhi Transport Corporation

2585. SHRI RAMPYARE PANIKA : Will the Minister of SHIPPING AND TRANSPORT be pleased to state :

(a) whether under the provisions of the Road Transport Corporation Act, the posts of Chairman, Deputy Chairman and Managing Director are required to be filled up for a term of five years ;

(b) if so, whether these provisions are not being complied with in the Delhi Transport Corporation ;

(c) if not, the reasons therefor and whether Government propose to implement the said provision from this year ; and

(d) if so, when and if not, the reasons therefor ?

THE MINISTER OF STATE IN THE MINISTRY OF SHIPPING AND TRANSPORT (SHRI Z.R. ANSARI) : (a) No, Sir.

(b) to (d). Do not arise.

Non-spraying Pesticides under NMEP by States

2586. SHRI NARSINH MAKWANA : Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state :

(a) whether State Governments have to spend half of the amount for spraying pesticides under National Malaria Eradication Programme but many State Governments do not provide funds for this purpose and therefore, pesticides are not being sprayed regularly ; and

(b) if so, the details thereof, Statewise ?

THE MINISTER OF STATE IN THE DEPARTMENT OF HEALTH (SHRI YOGENDRA MAKWANA) : (a) and (b). The National Malaria Eradication Programme is a Category II Centrally Sponsored Health Scheme. The costs incurred are shared on a 50 : 50 basis between the

State and the Central Governments. The State Governments are required to meet the operational cost on staff and on purchase of some material and equipment. It has been seen that many of the State Governments do not provide matching funds to carry out full and complete spray coverage which is essentially required in areas where the Annual Parasite Index (API) is 2 and above.

A statement showing the State-wise estimated population above 2 API required to be sprayed, targetted for spraying and population actually sprayed for the year 1983 & 1984 is laid on the Table of the House. [*Placed in the Library. Sec. No. LT 883/85.*] This data is provisional and is based on the information as reported by State health authorities so far.

[*English*]

Third Line from Malshet Ghat

2587. SHRI S. G. GHOLAP : Will the Minister of RAILWAYS be pleased to state :

(a) whether it is a fact that there is heavy railway traffic in Nasik and Pune Ghats; and

(b) if so, whether Government are considering to have a third line from Malshet Ghat of which survey has already been made ?

THE MINISTER OF RAILWAYS (SHRI BANSI LAL) : (a) Yes, Sir.

(b) There is no such proposal under consideration for the present.

Hiring of Private Godowns by Bombay Port Trust

2588. SHRI KAMAL NATH : Will the Minister of SHIPPING AND TRANSPORT be pleased to state :

(a) whether a decision has been taken by the Bombay Port Trust to hire three private godowns for five years;

(b) whether any advertisement was made calling for tenders;